

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

110(ND)16

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2018.**

**NAME OF THE COMPANY: Ms. Chandra Bala Modi & ANr. V/s. M/s.
Synapse Communications Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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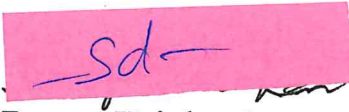
Present:

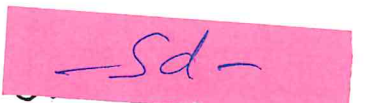
Mr. Ashish Dholakia, Mr. Rohan Chawla, Mr. Gautam Bajaj, Advocates for the Petitioner

Dr. U.K. Chaudhary, Sr. Adv, Mr. Ajay Garg, Mr. Himanshu Vij, Mr. Harshit Agarwal, Mr. Arjun Aggarwal, Advocates for the Respondent.

ORDER

Arguments of the Petitioner is part heard. To come up for arguments on 28th November, 2018 at 2:00 PM.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)